

**CENTRAL ADMINISTRATIVE TRIBUNAL
KOLKATA BENCH, KOLKATA**

O.A/350/246/2016

Date of Order: 27.11.2019

**Coram: Hon'ble Ms. Bidisha Banerjee, Judicial Member
Hon'ble Dr. (Ms.) Nandita Chatterjee, Administrative Member**

- 1) Shri Radha Binod Adhikary, son of late Debaprasad Adhikary, aged about 37 years, residing at Village Barhamritberia, Post office - Mirpur, District - Purba Medinipore.
- 2) Smt. Astomi Adhikary, w/o Late Debaprasad Adhikary, age about 57 years, residing at Village Barhamritberia, Post Office - Mirpur, District - Purba Medinipore.

--Applicant

Versus

1. The Union of India, through the Secretary, Department of Posts, Dak Bhawan, New Delhi - 110001.
2. The Chief Post Master General, Yogayog Bhawan, C. R. Avenue, Kolkata 700042.
3. The Superintendent of Post Offices, Tamluk Division, Post Office - Tamluk, District - Purba Medinipore, 721301.

--Respondents

For The Applicant(s): Mr. A. Chakraborty, counsel

Ms. P. Mondal, counsel

For The Respondent(s): Mr. S. Banerjee, counsel

ORDER (ORAL)Per: Ms. Bidisha Banerjee, Member (J):

Heard 1d. counsel for both sides.

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2. At hearing, 1d. counsel for the respondents submits that the case of the applicant has been recommended for appointment on compassionate ground and that an order is expected to be issued within 2 months.
3. Accordingly, with the consent of both the parties and without entering into the merits of the matter, the O.A is disposed of with a direction upon the

respondent authorities to issue an order as expeditiously as possible, preferably within 2 months and convey the decision to the applicant forthwith.

4. With this, the O.A is disposed of. No costs.

(Nandita Chatterjee)
Member (A)

(Bidisha Banerjee)
Member (J)

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